

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 313
(IB)- 35(ND)/17
IA/266/2020

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt.Ltd.

.... Applicant/Petitioner

Under Section: 9 of IBC, 2016

Order delivered on 21.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Liquidator : Mr. Sameer Rastogi, Adv.

ORDER

Renotify this case on 09th October, 2020



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)